

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:6196
ANSWERED ON:30.04.2015
SPECIAL SOLAR POWER ZONES
Giri Shri Maheish

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to set up Special Solar Power Zones on the lines of Special Economic Zones and if so, the details thereof;
- (b) the number of Solar Parks in the country, State-wise ;
- (c) whether the Government intends to increase the number of such parks and if so, the details thereof;
- (d) whether the Government is providing various incentives like tax holidays at concessional rates for solar parks, if so, the details thereof; and
- (e) whether the Government is allotting land at concessional rates for solar parks and if so, the details thereof?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PMUSH GOYAL)

(a): The Government has rolled out a scheme for development of Solar Parks and Ultra Mega Solar Power Projects on 12th December 2014 which envisages supporting the States in setting up solar parks at various locations in the country with a view to create required infrastructure for setting up of Solar Power Projects. The solar parks will have suitable developed land with all clearances, transmission system, water access, road connectivity, communication network, etc. This scheme will facilitate and speed up installation of grid connected solar power projects for electricity generation on a large scale. All the States and Union Territories are eligible for benefits under the scheme.

(b): The number of Solar Parks coming up in the States are as under:

Sl.No. State No. of Solar Parks and Capacity (MW)

1. Gujarat One solar park of 700 MW
2. Andhra Pradesh Two solar parks of 1500 MW & 1000 MW
3. Uttar Pradesh One solar park of 600 MW
4. Meghalaya One solar park of 20 MW
5. Rajasthan Three solar parks of 680 MW, 1000 MW & 1000 MW
6. Madhya Pradesh Two solar parks of 750 MW each
7. Karnataka One solar park of 2000 MW
8. Tamil Nadu One solar park of 500 MW
9. Punjab Two solar parks of 500 MW each
10. Telangana One solar park of 1000 MW
- 11 Kerala One solar park of 200 MW
- 12 Uttarakhand One solar park of 39 MW
- Total 17 solar parks of 12739 MW

(c): The scheme provides for setting up at least 25 Solar Parks and Ultra Mega Solar Power Projects targeting over 20,000 MW of solar power installed capacity within a span of 5 years starting from 2014-15.

(d): The Ministry provides Central Financial Assistance (CFA) of Rs. 25 lakh per solar park for preparation of Detailed Project Report, for conducting surveys, etc. Beside this, CFA of up to Rs.20.00 lakh per MW or 30% of the project cost, including Grid-connectivity cost, whichever is lower, is also provided on achieving the milestones under the scheme. Besides, Government also grants concessional Customs Duty/ Excise duty exemption for setting up Solar Power Plants, Accelerated Depreciation and Tax Holidays.

(e): Land for the setting up of the solar park is identified by the State Government unless the implementing agency has its own land. It is the responsibility of the State Government to make the land available.